## Modernisation of Krishna Delta System

3648. SHRI V. SOBHANADREE. SWARA RAO: Will the Minister of IRRI-GATION AND POWER be pleased to state:

(a) the total extent of Ayacut under Krishna Ayacut built at Vijayawada and planned by Sir Arthur Cotton;

(b) the total extent of Ayacut under Prakasam Barrage at Vijayawada;

(c) whether any proposal to modernise the Krishna Delta System was studies and estimated;

(d) the detail of the study and the estimated cost;

(e) whether World Bank was approached to finance the modernisation, and if so, its reaction; and

(f) if not, how the Government is going to finance the programme ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARA-NAND): (a) 2,02 lakh hectares.

(b) 4.85 lakh hectares.

(c) Yes, Sir.

(d) The modernisation project provides for the items like remodelling of canals, selective lining of canals, construction of additional regulators and cross drainage works and improvements to tele-communication facilities. The modernisation scheme aims at stablising the irrigation in the existing ayacut of 4.85 lakh ha and also envisages creation of additional potential of 0.18 lakh ha. The proposal is estimated to cost Rs, 220.42 crores,

(e) The scheme has been proposed for inclusion under World Bank assistance. The Bank is yet to techno-economically appraise the scheme for acceptance.

(f) Does not arise.

C.G.H.S. Dispensaries where Fire Extinguishers Facility is not Available

3619. SHRI RAM PUJAN PATEL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: (a) whether it is a fact that in a number of Central Government Health Scheme Dispensaries in New Delbi/Delbi, Fire Extinguishers have not been provided so far and if so, the reasons therefor;

(b) number and location of dispensaries where this facility has not so far been provided; and

(c) by when Government propose to provide fires Extinguishers in all the dispensaries of all system of medicines ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): (a) Yes Sir.

(b) A list showing the number and location of despensaries where this facility have not so far been provided is enclosed as statement.

(c) Necessary action in this respect has been initiated.

## Statement

- 1. Chitra Gupta Road.
- 2. Gole Market II.
- 3. Ghaziabad.
- 4. Gurgaon,
- 5. Faridabad.
- 6. Gole Market (Homeo).
- 7. North Avenue (Ayur).
- 8. Gole Market (Ayur).
- 9. Sarojini Nagar (Unani).
- 10. R.K. Puram (Ayur),
- 11. R.K. Puram (Homeo).
- 12. Ashok Vihar.
- 13. Chandni Chowk.
- 14. Darya Ganj.
- 15. Delhi Cant.
- 16 G.K G.
- 17. Inderpuri.
- 18. Janakpuri I & II.

- 19. Kingsway Camp.
- 20. Laxmi Nagar.
- 21. Naraina.
- 22. New Rajinder Nagar.
- 23. Palam Colony.
- 24. Rajouri Garden.
- 25. Rajouri Road Dispensary & Hospital.
- 26. Shahdara.
- 27. Shakurbasti.
- 28. Sabzi Mandi.
- 29. Tri Nagar.
- 30. Ay, Dispensary Dev Nagar.
- 31. Homoeo Dispensary Dev Nagar.
- 32. Mayur Vihar.

## Opening of CGHS Unani Dispensary in Pushp Vihar

3650. SHRI RAM PUJAN PATEL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) Whether it is a fact that a number of representations: were received by the CGHS/her Ministry during the period 1 July, 1980 to 30 June, 1983 from the residents of Pushp Vihar; New Delhi, for the opening of CGHS Unani Dispensary in that area;

(b) If so, whether Government propose to open CGHS Unani Dispensary in that area in the near future; and

(c) If so, by when and if not, the reason for opening CGHS dispensaries for Unani system in those areas from where the facility was demanded much more after the demands of Pushp Vihar residents?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): (a) No, Sir.

(b) At present there is no proposal for opening of an Unani Dispensary in Pushp Vihar. (c) Does not arise in view of answer to (a) above.

## Using Madras Port as Transhipment Port instead of Colombo

3651. SHRI R. ANNANAMBI : Will the Minister of SHIPPING AND-TRANSPORT be pleased to state:

(a) whether Government propose touse Madras Port, which has since been developed as a full-fleged container port as a transhipment port instead of Colombo;

(b) if so, the details thereof ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY' OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): (a) to (c) Madras Port h's become a transhipment Port for containers. The Shipping Corporation of India has commenced using Madras as a Terminal Port for services to Australia, USA, and UK/Con'inent Their feeder vessels now carry containers from Chittagong and Chalna in Bangladesh and from Calcutta and Haldia to Madras instead of to Colombo for transhipment.

Plan for Mental Heath Education and Protection of Mental Health at Grassfoot Level

3652. SHRIMATI USHA CHOUDHARI: SHRI JAGANNATH PATTNAIK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that mentally retarded persons are in a huge number in India; and

(b) if so, the Government's plan to implement programmes for mental health education and the steps taken to rehabilitate mentally retarded persons and to protect mental health at the grass-roots level?

THE MINISTR OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): (a) No, Sir.

(b) The facilities for 'montal health patients are 21019 beds in 46 mental hospitals, and 2000 to 3000 beds in general